

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:5902

ANSWERED ON:02.05.2013

DERAILMENT OF TRAIN

Shekhar Shri Neeraj;Singh Shri Yashvir;Thamaraiselvan Shri R.

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of passengers died and injured in derailment of Muzaffarpur-Yashwantpur Express (15228) in Tamil Nadu in the month of April 2013;
- (b) the details of ex-gratia announced and actually paid so far to injured and kins of deceased;
- (c) whether the Railways have inquired into the cause of said incident and fixed responsibility in this regard;
- (d) if so, the details thereof along with the details of reasons identified for the mishap; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY)

- (a): On 10.04.2013, at about 05.45 hrs. 12 coaches of train No.15228 (Muzaffarpur-Yeshwantpur Express) derailed in Vellore District of Tamil Nadu. In this accident, 1 person lost his life and 33 others were injured out of which 6 suffered grievous injuries.
- (b): An ex-gratia relief of ` 2 lakhs to the next of the kin of the deceased passenger, ` 50,000 to the grievously injured passengers and ` 10,000 to the passengers with simple injuries has been announced. So far, an amount of ` 7.10 lakhs has been paid as ex-gratia.
- (c) to (e): A detailed inquiry into the accident has been ordered to be conducted by Commissioner of Railway Safety, Southern Circle based at Chennai, under the Ministry of Civil Aviation. The cause of accident and responsibility can be known once the Commissioner of Railway Safety submits his final report.